



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Parliamentary Affairs Section) Civil Secretariat  
Srinagar/Jammu.

Notification  
Srinagar, the 29th June, 2016.

SRO 222 .- In pursuance of the provisions of section 77 of the Jammu and Kashmir Representation of the People Act, 1957 (IV of 1957), the following declaration containing the name of the candidates elected in the Constituency referred to therein is published for general information:-

“Declaration of the result of Election under section 76 of the Jammu and Kashmir Representation of the People Act, 1957.”

Bv-Election to the Jammu and Kashmir Legislative Assembly from the 40 – Anantnag Constituency.

In pursuance of the provisions contained in section 76 of the Jammu and Kashmir Representation of the People Act, 1957, read with rule 64 of the Jammu and Kashmir Conduct of Election Rules, 1965, I declare that Mehbooba Mufti (Name) Baba Mohalla, Bijbehara, Anantnag sponsored by Jammu and Kashmir Peoples Democratic Party has been duly elected to fill the vacancy caused in that House by the death of Mufti Mohammad Syed.

Place: Anantnag.  
Dated: 25-06-2016.

Sd/-  
Returning Officer,  
40-Anantnag Assembly Constituency”.

This notification shall and shall always be deemed to have been issued with effect from the date of issuance of the said declaration.

No: LD (PAB)2009/Biennial Election.

Dated:- 29 – 06 – 2016.

Copy to the:-

1. Secretary, Election Commission of India, Nirvachan Sadan Ashoka Road, New Delhi.
2. Financial Commissioner, Planning and Development Department.
3. Chief Electoral officer, J&K, Srinagar.
4. Principal Secretary, to the Hon'ble Governor.
5. Principal Secretary to the Hon'ble Chief Minister.
6. All Principal Secretaries/Commissioners/Secretaries to Government.
7. Secretary Legislative Assembly / Council.
8. Deputy Commissioner, Anantnag.
9. Director Information, J&K, Jammu for information and necessary action.
10. General Manager, Government Press, Srinagar for publication in the Government Gazette. He is requested to furnish 10 copies of the notification to this Department.
11. SRO Section, Department of Law, Justice and Parliamentary Affairs.
12. File concerned.

*Achal Sethi*  
(Achal Sethi)

Additional Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.

20/06/2016